

BUSINESS ADVISORY COMMITTEE
(Fifteenth Lok Sabha)

TWENTY-THIRD REPORT

(Presented on 22.2.2011)

The Business Advisory Committee held a sitting on Monday, the 21st February, 2011.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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|---|----------------------------------|
| (1) The Constitution (One Hundred and Eleventh Amendment) Bill, 2009.
<i>(Consideration and Passing)</i> | 3 hours |
| (2) The Discussion on the Motion of Thanks on the President's Address. | 8 hours |
| (3) General discussion on Budget (Railways) for 2011-12. | 8 hours |
| (4) Discussion and Voting on Demands for Grants on Account (Railways) for 2011-12. | May be Discussed together |
| (5) Discussion and Voting on Supplementary Demands for Grants (Railways) for 2010-11. | |

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| (6) | General discussion on Budget (General) for 2011-12. |] 10 hours
May be Discussed together |
| (7) | Discussion and Voting on Demands for Grant on Account (General) for 2011-12. | |
| (8) | Discussion and Voting on Supplementary Demands for Grants (General) for 2010-11. | |
| (9) | Discussion on Motion for Constitution of Joint Parliamentary Committee. |] 4 hours |

3. The Committee also recommend that the sitting of the House fixed for Monday, the 4th April, 2011 may be cancelled on account of Chaitra Sukladi / Gudi Padava / Ugadi / Cheti Chand festival. Accordingly, the House will meet again on Tuesday, the 5th April, 2011 instead of Monday, the 4th April, 2011.

NEW DELHI;
21st February, 2011
Phalguna 2, 1932 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.